

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	Keerthi K Akshil Jain Abhinav Parthasarathy	counsel for Petitioner	B. Abhinav
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2)	S. Sathana Krishnan M. Kanitha Sarana Mr. Thyniyambak Kannan	counsel for Respondents	D. Ananth
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ORDER

Counsels for both the parties are present. Put up along with TCP/169/16, on
05.12.2017 at 10.30 A.M.

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MEMBER (JUDICIAL)

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